

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.219 – IA/684(AHM)2022
Item No.220 – IA/688(AHM)2022
In
CP(IB) 430 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Larsen & Toubro Limited
V/s
Dhorajia Engineering Company Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 07/08/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant	:Mr. Nandish Chudgar, Ld. Adv.
For the Respondent	:Ms. Natasha Dhruman Shah, Adv.
For the Liquidator	:Mr. Kiran Shah, FCA

ORDER

IA/684(AHM)2022 & IA/688(AHM)2022

Learned Counsel Mr. Nandish Chudgar appears for the Liquidator and states that he has been recently appointed and seeks time to file Vakalatnama and argue the case.

List for hearing on 18.09.2023.

-SD-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**